CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No. 05/2015 O.A. No.933/2014

New Delhi this the 15th day of February, 2019

HON'BLE MS. NITA CHOWDHURY, MEMBER (A) HON'BLE MR. S.N. TERDAL, MEMBER (J)

Manish Mathur, Age-26 years S/o Jai Pal Singh, House No. 1055, Pana Bhatpura, Near Veterinary Hospital VPO-Karala, North West Delhi-81.

..... Applicant

(By Advocate: Mr. Rajesh for Mr. Sachin Chauhan)

Versus

- Sh. A.K. Bhattacharya Chairman, Staff Selection Commission Block No.12, CGO Complex New Delhi-110 003.

(By Advocate: Mr. SK Tripathi for Mr. Gyanendra Singh)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):-

When the matter is taken up, both the parties are present.

2. Counsel for the respondents informs and proxy counsel for the applicant accepts that the dossier of the applicant of this CP has been sent to indenting department and in fact, the applicant has joined the post in question. Hence, in view of the compliance with the orders of this Tribunal, notices are discharged. CP is closed. The applicant may make any further representation, if any, to the appointing authority who shall pass the orders on the same.

(S. N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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